NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 8/111/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M.M.KUMAR Hon'ble Member (J)

> SH.S.K.MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY:

Dilip Modu Timblo

Vs

M/s. Hardesh Ore Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mr. JOSEPH CODIANTHARA, So. Adv.,

2. Mr. ERIC CORREIA, Adv.,

3. Mr. RAJEEV CONAR, Adv.

4. Mr. Rafigue Dada, Smr. Adv.

6. Mr. Gunudatt Manya, Adv.

7. Mr. Amrita Narayan, Adv.

Imita Narayan

Imita Narayan

Imita Narayan

Order

For orders see order in CP 87/2006